

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH),
SAKET COURTS COMPLEX, NEW DELHI

ORDER

In exercise of the powers conferred upon me under rule XIV of delegation of Financial Powers Rules, 1978 & rule 2(XII) of General Financial Rules, 1958, the undersigned being the Head of Department of South District, do hereby authorize Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC), South, Saket Courts, New Delhi as "Link Head of Office" in respect of this establishment, with immediate effect, till further orders.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (South),
District Courts Complex, Saket,
New Delhi

31476 - 31585

No...../Accounts/South/DoP/2022

Delhi.....20/10/2022

Copy forwarded for information and necessary action to :

1. The Ld. Principal District & Sessions Judge, Headquarters, Tis Hazari, Delhi.
2. The Ld. Principal District & Sessions Judge, East / New Delhi / South – West/ West/ North-West/ South East/ North East / Shahdara / North.
3. Chairmen, All the committees, South District, Saket, New Delhi.
4. Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
5. Officer In-Charge (Accounts), Headquarters, Tis Hazari, Delhi.
6. The Officer concerned.
7. Administrative Civil Judge, South District, Saket, New Delhi
8. Manager, Reserve Bank of India, New Delhi, along with specimen signature of the officer.
9. Sr. Accounts Officer, Headquarters, Dte. Of Audit, GNCTD, I.P. Estate, New Delhi.
10. Pay & Accounts Officer XIV, Shanker Road, New Delhi, along with specimen signature of the officer.
11. All the Branches of South District, Saket, New Delhi
12. PRO, Principal District Judge, South, Saket, New Delhi.
13. P.S. To Principal District Judge, South District, Saket, New Delhi.
14. The Website Committee, Headquarters, Tis Hazari, Delhi.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (South),
District Courts Complex, Saket,
New Delhi

